

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 01st February, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 17/2018(CZ)	Dinesh Joshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Atul Srivastava, Adv.	
2.	Appeal No. 01/2019(CZ) (I.A.No.08/19)	Sunil Kumar Jain Vs Rajasthan State Environmental Assessment Authority & 6 Ors.	Mr. Sanjay Upadhyaya, Adv.	
3.	Appeal No. 02/2019(CZ) (I.A.No.09/19)	Mukesh Sethi Vs Rajasthan State Environmental Assessment Authority & 6 Ors.	Mr. Sanjay Upadhyaya, Adv.	
AFTER NOTICE				
4.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of M.P. & Ors.	Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akash Ambedkar, Adv.R-3	
6.	Appeal No. 38/2017(CZ) (M.A.No.503/17)	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vijay Bahadur Tomar, Adv. Mr. Ramendra Vishwakarma, Adv. Mr. Brijraj Singh, Adv.	
7.	Appeal No. 39/2017(CZ) (M.A.No.504/17)	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. RamendraVishwakarma, Adv.	
8.	Appeal No. 40/2017(CZ) (M.A. No.507/17) (M.A. No.105/18)	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 01-02-2019 shall be adjourned to 07-03-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in